

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2112
ANSWERED ON:23.07.2014
NP ON URBAN STREET VENDORS
Panda Shri Baijayant "Jay"

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the current status of implementation of the National Policy on Urban Street Vendors 2009;
- (b) whether the Government has established audit mechanisms with detailed reporting requirements to monitor its implementation; and
- (c) if not, the details and particulars thereof, city-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) to (c): The Government has enacted the 'Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, which has come into force w.e.f. 1.5.2014. Under this Act, the State Governments shall make rules and frame a Scheme for carrying out the provision of the Act.